

1-2/Food Handler Training/FSSAI/2012
Food Safety and Standards Authority of India
(A Statutory Authority established under the Food Safety & Standards Act, 2006)
(Training Division)
FDA Bhavan, Kotla Road, New Delhi-110 002

Dated:23.06.2021

Office Memorandum

Sub: FSSAI prescribed fee structure for the FoSTaC courses

In order to bring uniformity in the course fees being charged by the Training Partners, FSSAI is hereby notifying a range of fees to be charged for various courses under FoSTaC programme. Considering the current market rates for conducting training in either offline or online mode, FSSAI has decided a minimum and maximum limit of fees for each of the courses. Accordingly, following rates are being prescribed.

a) **Rates for offline courses**

S. No.	Course*	Prescribed limit	Participants limit & duration
1	FSS Course for Street food vendors	INR 500-700+ GST per participant	Maximum 50 participants per batch & duration of each course is of 4 hours.
2	Four Basic courses other than Street food vendors	INR 700-1200+ GST per participant	Maximum 40 participants per batch & duration is of 8 hours.
3	Four Advanced courses	INR 1500-2000+ GST per participant	Maximum 40 participants per batch & duration is of 12 hours.
4	Nine special course other than Milk and Milk products	INR 2000-2500+ GST per participant	
5	Special course on Milk and Milk products	INR 2500-3000+ GST per participant	

* All these course includes COVID awareness programme also.

b) **Rates for online courses**

In case of the online training programmes, the course fee shall be 25% lesser than Prescribed limit mentioned in above table for each of the courses.

2. The prescribed limit mentioned above includes the expenditure for trainee mobilization, venue for offline training programme or online training platform, refreshments in case of offline classes, Trainer's fee, Assessor's fee and admin cost (handling of portal, sharing of training material, printing of certificates etc.)

3. Moreover, FSSAI has also started an initiative to sponsor training of petty food businesses under the Basic Level FoSTaC programme. For this purpose, FSSAI is signing

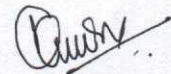
MOU with all the States/UTs to take up this training. As per MOU a certain amount has been mutually agreed upon for remuneration to be given to the trainers and assessors, that is INR 5000/- and INR 3000/- respectively. Further, the charges for training programmes have also been restricted as per the MOU as INR 200 per participant for online and INR 400 for offline basic level training programme. The funds for these trainings have been allocated by FSSAI. These rates shall be applicable for the trainings to be conducted under this special initiative only.

4. A review of the prescribed fee structure shall be undertaken in consultation with all the stakeholders every 6-8 month.

5. All the training partners under FoSTaC programme are requested to strictly comply with the above mentioned prescribed rates.

To,

1. All Training Partners for compliance.
2. All Food Safety Commissioners for information.
3. CITO (IT) - with a request to upload this memorandum on portal.



Pritha Ghosh
Deputy Director (Training)
FSSAI HQ, New Delhi